

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8820-8821/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in CS No. 06/2014 02-06-2021 in CLRA No. 1202/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

UBHAN YADAV @ ABHAY KUMAR YADAV

Respondent(s)

(FOR ADMISSION and IA No.148881/2021-EXEMPTION FROM FILING O.T.)

Date : 20-01-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr. Ardhendhumauli Kumar Prasad, AAG

Mr. Rohit K. Singh, AOR

Mr. Pritam Bishwas, Adv.

Mr. Ankit Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)